

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:218
ANSWERED ON:16.12.2003
DISASTER MANAGEMENT COMMITTEE
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a Committee on Disaster Management had inter alia recommended the setting up of a Specialised Disaster Management Force on the lines of the Border Security Force so as to be prepared to deal with any natural disaster in the country;
- (b) if so, the action taken by the Government thereon;
- (c) the strength of the force and the vulnerable States where the personnel of this force have been deployed;
- (d) whether the State Governments have also been demanding adequate allocation of funds for creating the required infrastructure to deal with the natural disasters;
- (e) if so, whether the Central Government has agreed to provide funds to the affected States on year to year basis; and
- (f) if so, the details thereof alongwith the funds provided so far, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 218 FOR 16.12.2003 BY SHRI \ MUTTEMWAR REGARDING DISASTER MANAGEMENT COMMITTEE.

(a) & (c): Though there is no specific recommendation by any Committee regarding setting up of a Specialised Disaster Management Force on the lines of the Border Security Force, the Ministry of Home Affairs have earmarked one battalion each of Central Industrial Security Force (CISF), Indo Tibetan Border Police Force (ITBPF), Central Reserve Police Force (CRPF) and Border Security Force (BSF) for training and equipping as the specialized teams for emergency response and deployment at different locations in the country in the areas affected/likely to be affected by natural disasters.

(d) to (f): The Ministry of Home Affairs have advised the State Governments to take steps to strengthen their capability for disaster management. These include setting up of specialized search and rescue teams at the state level. The State Governments can use the funds available in the Calamity Relief Fund (CRF) of the State for meeting the expenditure on providing immediate relief to the victims of natural calamities. Expenditure on training of the specialised search and rescue teams can also be met by the State Governments from the CRF. In addition, they can spend up to 10% of the annual allocation to the CRF for the procurement of essential search, rescue and evacuation equipment, including communication equipment. The Government of India contributes 75% of the total yearly allocation to the CRF of each State. In case of natural calamities of severe nature requiring expenditure over and above the corpus of CRF of a State, additional financial assistance is also provided to the State by the Government of India from the National Calamity Contingency Fund (NCCF) after following the established procedure. The details of the funds provided to the State Governments during 2003-04 under CRF are at Annexure-1

ANNEXURE-1

CALAMITY RELIEF FUND 2003-04 As on 10.12.2003

(As per the final report of EFC) (Rs. in lakhs)

State	Centre's Share	Balance	Centre's Amount	Second
Share	Centre's	States	Total monthly	Released in
Share	Instalment of	Advance during	share released	Instalment Due
Centre's share	2002-03	for 2002-03	During	2003-04
2003-04	2003-04	(01.05.2003)	(01.11.03)	\$ 2003-04

1 2 3 4 5 6 7 8 9 10

1	Andhra Pr.	17196	5732	22928	8598.00	0.00	0.00	17196.00	0.00	0.00
2	Arunachal Pr.	1044	348	1392	522.00	0.00	0.00	1044.00	0.00	0.00
3	Assam	8812	2937	11749	4406.00	0.00	0.00	4406.00	0.00	4406.00
4	Bihar	5814	1938	7752	2907.00	0.00	0.00	2907.00	0.00	2907.00
5	Chhattisgarh	2385	795	3180	1192.50	0.00	0.00	1192.50	0.00	1192.50
6	Goa	108	36	144	54.00	0.00	0.00	159.50	0.00	0.00
7	Gujarat	14013	4671	18684	7006.50	0.00	0.00	7006.50	0.00	7006.50
8	Haryana	7059	2353	9412	3529.50	0.00	0.00	3529.50	0.00	3529.50
9	Himachal Pr.	3775	1258	5033	1887.50	0.00	0.00	1887.50	0.00	1887.50
10	J & K	3030	1010	4040	1515.00	0.00	0.00	1515.00	0.00	1515.00
11	Jharkhand	4922	1641	6563	2461.00	0.00	0.00	7149.00	0.00	2461.00
12	Karnataka	6474	2158	8632	3237.00	0.00	0.00	6474.00	0.00	0.00
13	Kerala	5838	1946	7784	2919.00	0.00	0.00	5838.00	0.00	0.00
14	Madhya Pr.	5439	1812	7251	2719.50	0.00	0.00	5439.00	0.00	0.00
15	Maharashtra	13649	4550	18199	6824.50	0.00	0.00	13649.00	0.00	0.00
16	Manipur	249	83	332	124.50	0.00	118.50	0.00	124.50	124.50
17	Meghalaya	342	114	456	171.00	0.00	0.00	342.00	0.00	0.00
18	Mizoram	258	86	344	129.00	0.00	0.00	252.00	0.00	129.00
19	Nagaland	170	57	227	85.00	0.00	0.00	166.00	0.00	85.00
20	Orrisa	9504	3168	12672	4752.00	0.00	0.00	9504.00	0.00	0.00
21	Punjab	10655	3552	14207	5327.50	0.00	0.00	0.00	5327.50	5327.50
22	Rajasthan	17972	5991	23963	8986.00	4493.00	0.00	13479.00	0.00	0.00
23	Sikkim	600	200	800	300.00	0.00	0.00	885.50	0.00	0.00
24	Tamil Nadu	8911	2970	11881	4455.50	0.00	0.00	4455.00	0.00	4455.50
25	Tripura	451	150	601	225.50	0.00	0.00	225.50	225.50	
26	Uttar Pradesh	12700	4233	16933	6350.00	0.00	0.00	6350.00	0.00	6350.00
27	Uttaranchal	2810	937	3747	1405.00	0.00	0.00	2743.00	0.00	1405.00
28	West Bengal	8778	2926	11704	4389.00	0.00	0.00	4389.00	0.00	4389.00

Total 172958 57652 230610 86479.00 4493.00 118.50 121958.00 5677.50 47396.00

Colum (5+7)-(6+8)

\$ 1st instalment of Centre's of CRF for the year 2003-04 has not been released for want of information relating to crediting of earlier released funds, utilisation certificate and annual report.